

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 47 OF 2020

Decathlon Sports India Private Limited Petitioner

V e r s u s

Village Panchayat of Calangute & anr. Respondents

Mr. A. D. Bhohe and Mr. P. Bhandodkar, Advocates for the Petitioner.

Mr. Pankaj Vernekar, Advocate for the Respondent no.1.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Additional Government Advocate for the Respondent nos. 2 and 3.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 30th June, 2020

P.C.

At the request of Mr. Pankaj Vernekar, learned Counsel, who files appearance on behalf of respondent no.1, we grant the Panchayat two weeks time to respond to this petition. Copy of the responses to be furnished to the learned Counsel for the petitioner in advance. Rejoinder, if any, to be filed within one week thereafter.

2. Liberty is granted to apply.

M. S. JAWALKAR

M. S. SONAK, J.

arp/*